IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI SPECIAL BENCH

(IB)-266(PB)/2017

IN THE MATTER OF:

Vinita Mahadewsingh

.....Petitioner

v.

M/s. AMR Infrastructure Ltd.

.....Respondent

SECTION: UNDER SECTION 7

Order delivered on 03.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

R. Varadharajan Hon'ble Member (J)

For the Petitioner(s): Mr. Rajendra Gupta & Ms. Swaralipi Debroy, Advocates

For the Respondent(s): Mr. Ajay Verma, Advocate

ORDER

For order, see (IB)-02(PB)/2017.

03.11.2017 Vineet